(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A ~~/MA/RA/CP~~ NO. 499 OF 2002

Applicant/s R. Singh **Respdts.** U O I & ors

Advocate for Applicant/s Sri K.C. Singh Advocate for Respondent/s Sri K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
	19-3-09 Hon'ble Mr. Ashok S. Karamadi (JM) Hon'ble Mr. S.N. Shukla - (AM) There is no representation even in the revised call, on behalf of the applicant and O.A is dismissed for non-prosecution, since this is an old matter. (AM) (JM) ov	

Contd. On Sheet No.____